

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
CUPID ESTATECON PRIVATE LIMITED OPERATING AT KAMLESHBHAI KI CHAWL
BLCOK B.R.NO.1, SAMARANI, SILVASSA, DADRA & NAGAR HAVELI, INDIA, 396230
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Cupid Estatecon Private Limited CIN No U45202DN2006PTC000209 PAN No AADCC1421B
2.	Address of the registered office	KAMLESHBHAI KI CHAWL BLCOK-B, R. NO.1, SAMARANI, SILVASSA, Dadra & Nagar Haveli, India, 396230
3.	URL of website	No Web site of CD
4.	Details of place where majority of fixed assets are located	KAMLESHBHAI KI CHAWL BLCOK-B, R. NO.1, SAMARANI, SILVASSA, Dadra & Nagar Haveli, India, 396230
5.	Installed capacity of main products/ services	Cannot be defined.
6.	Quantity and value of main products/ services sold in last financial year	Financial Year 2022-23(Audited) Quantity- Not Applicable – Total Revenue Rs Rs 119.60 Lakhs.
7.	Number of employees/ workmen	NIL as on CIRP date
8.	Further details including last available financial statements (with schedules) of last two years, list of creditors are available at URL	Can be obtained by mailing at cirpcupidestatecon@gmail.com
9.	Eligibility for resolution applicant under section 25 (2) (h) of the code is available at URL	Can be obtained by mailing at cirpcupidestatecon@gmail.com
10.	Last date for receipt of expression of interest	30/06/2024
11.	Date of issue of provisional list of prospective resolution applicants	10/07/2024
12.	Last date for submission of Objections to the Provisional list	15/07/2024
13.	Date of issue of Final list of Prospective resolution Applicants Matrix and request for resolution Plans to Prospective Resolution Applicants.	25/07/2024
14.	Date of issue of Information memorandum, evaluation Matrix and request for resolution Plans to Prospective Resolution Applicants.	30/07/2024
15.	Last date for submission of Resolution Plan	29/08/2024
16.	Process email id to submit Expression of Resolution Plan	cirpcupidestatecon@gmail.com

Date 15/06/2024
Place: Mumbai



Modilal Pamecha

Modilal Pamecha
Resolution Professional of
Cupid Estatecon Private Limited
IBBI/PA-001/IP-P01231/2018-2019/12127

AFA Valid Till 25/09/2024, C-802 Padmarag , JB Nagar Andheri East Mumbai 59